

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 09/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Sunil Kumar Agarwal & Ors. -Vs- La Chemico Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

VIKAS BAIYIA  
AVISHEK DAS  
Advocate

Respondents

15/1/18

RAJAA SARKAR,  
Advocate.

Petitioner

R. Sarkar  
15/1/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Ld. Counsel representing the petitioner in C.P.No. 09/2016 has submitted that Ernst & Young has sought time for filing valuation report. He has also correspondence with the valuer which shows that report is likely to be filed by 15/02/2018. In view of the submissions of the parties the case is adjourned to **21/02/2018** and valuer is directed to file valuation report by **15/02/2018**.

JANUARY 2018 MASHQD JANGIAR  
VALUATION REPORT

Copy of the order may be communicated to the valuer.

Both the parties are directed to cooperate with the valuer so that valuation report is filed in time.

List it on 21/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)